

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 02-05-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.124 of 2017(SZ)	Tvl.Thavamani Anna Nagar, Madurai and 2 others Vs The District Collector, Ramanathapuram District, Ramanathapuram and 2 others	M/s. K.R.Krishnan Counsel for Applicant M/s. E.Manoharan for R1 & R2 M/s. L.G.Sahadevan for R3	03-07-2019
2	Application No.170 of 2017(SZ)	K.Satish Goud, Musheerabad, Secundrabad and 3 others Vs State of Telangana, Rep.,by its Chief Secretary to Govt, Secretariat, Hyderabad and 6 others	M/s. K.C.Krishnamoorthy Counsel for Applicant M/s. H.Yasmeen Ali for R1 to R4 M/s. D.S.Ekambaram for R6 M/s. T.Sai Krishnan for R7	03-07-2019
3	Appeal No.24 of 2017 (SZ)	P.J. Devasia, Kannur District Vs Ministry of Environment, Forests & Climate Change Rep., by its Secretary New Delhi and 4 others	M/s. Rajan Vishnuraj and Harish Vasudevan Counsel for Appellant M/s.M.Sumathi for R1 M/s. Vidyalakshmi Vipin for R2 M/s.E.K.Kumaresan for R3,R4 M/s. Taarus Associates for R5	03-07-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
4	Application No.197 of 2016(SZ)	<p style="text-align: center;">Varadarajan, Keezhvalai Village, Kandachipuram Taluk, Villupuram District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Regional Director, Central Ground Water Board, South Eastern Coastal Region, Besant Nagar, Chennai and 5 others</p>	<p style="text-align: center;">M/s. N.Suresh Counsel for Applicant</p> <p style="text-align: center;">M/s.D.Ramesh Kumar for R1 M/s.Yasmeen Ali for R2 M/s.E.Manoharan for R3, R4,R5 M/s Ramesh Venkatachalapathy for R6</p>	03-07-2019
5	Application No.165 of 2017(SZ)	<p style="text-align: center;">Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 9 others</p>	<p style="text-align: center;">M/s. K.Mageshwaran Counsel for Applicant</p> <p style="text-align: center;">M/s. Syed Nurullah Sheriff for R1,R2,R6 M/s. E.Manoharan for R3 & R7 M/s. K.Prabakar for R4 M/s. H.Yasmeen Ali for R5 M/s.Dua Associates for R8 M/s. A.L.Ganthimathi R11 M/s. Gnanadesikan Law Associates for R12</p>	03-07-2019
6	Appeal No.17 of 2017 (SZ)	<p style="text-align: center;">M/s.V.V.Mineral Tirunelveli District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Member Secretary Tamil Nadu Coastal Zonal Management Authority Guindy, Chennai</p>	<p style="text-align: center;">M/s.S.Srinath Sridevan Counsel for Appellant</p> <p style="text-align: center;">M/s. E.Manoharan for Respondent</p>	03-07-2019

For further details, please log on to our website www.greentribunal.gov.in

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